

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Custom Appeal No. 466 of 2010

(Arising out of OIO-KDL/COMMR/09/DENOVO/10-11 passed by Commissioner of CUSTOMS-KANDLA)

Dushyant R Patel

.....Appellant

VERSUS

C.C.-Kandla

.....Respondent

APPEARANCE:

Shri. Rajesh Rawal, Shri. S.J. Vyas, & Shri. R. Prajapati, Advocate for the Appellant
Shri. L. Patra, Authorized Representative for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 28.02.2020
DATE OF DECISION: 25.05.2020

The appeal is disposed of. For order, see order of date in Customs Appeal No. 463 of 2010.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Diksha